

SECTION IV-A

LISTED ON : 03.01.2022

COURT NO.:

ITEM NO. :

IN THE SUPREME COURT OF INDIA

INHERENT JURISDICTION

REVIEW PETITION (C.) NOS. 1422-1497 OF 2021

WITH

INTERLOCUTORY APPLICATION NO. 168581 OF 2021

(Application for exemption from filing appeal paper books of C.A. Nos. 10098-10102/2013, 10114/2013, 8957/2018, 8950-8953/2018, 10103/2013, 10104/2013, 10097/2013, 2307-2308/2013, 2304/2013, 2305/2013, 2306/2013, 2006/2019, 8974-8975/2018, 4420/2012, 1408/2013, 1411/2013, 1420/2013, 4667/2013, 4419/2012, 8971/2018, 8965/2018, 8968/2018, 1416-1418/2013, 1421/2013, 1415/2013, 1405/2013, 1409/2013 and 1419/2013.)

IN

C.A. No. No. 8733-8734 of 2018) (C.A. No. No. 10098-10102 of 2013)(C.A. No. No. 10114 of 2013)(C.A. No. No. 8957 of 2018) (C.A. No. No. 8950-8953 of 2018) (C.A. No. No. 10103 of 2013) (C.A. No. No. 10104 of 2013) (C.A. No. No. 10097 of 2013) (C.A. No. No. 4634 of 2014) (C.A. No. No. 2307-2308 of 2013) (C.A. No. No. 2304 of 2013) (C.A. No. No. 2305 of 2013) (C.A. No. No. 2306 of 2013) (C.A. No. No. 8976 of 2018) (C.A. No. No. 2006 of 2019)(C.A. No. No. 8959 of 2018)(C.A. No. No. 8962 of 2018) (C.A. No. No. 8958 of 2018)(C.A. No. No. 8966 of 2018) (C.A. No. No. 8973 of 2018)(C.A. No. No. 8963 f 2018)(C.A. No. No. 8965 of 2018)(C.A. No. No. 8974-8975 of 2018) (C.A. No. No. 4420 of 2012)(C.A. No. No. 1408 of 2013)(C.A. No. No. 1411 of 2013)(C.A. No. No. 1420 of 2013)(C.A. No. No. 1404 of 2013)(C.A. No. No. 4666-4667 of 2013) (C.A. No. No. 6764 of 2013)(C.A. No. No. 8977-8988 of 2018) (C.A. No. No. 4419 of 2012)(C.A. No. No. 8972 of 2018)(C.A. No. No. 8961 of 2018)(C.A. No. No. 8969 of 2018)(C.A. No. No. 8960 of 2018)(C.A. No. No. 8971 of 2018)(C.A. No. No. 8970 of 2018)(C.A. No. No. 8964 of 2018)(C.A. No. No. 8967 of 2018)(C.A. No. No. 8968 of 2018)(C.A. No. No. 1403 of 2013)(C.A. No. No. 1412 of 2013)(C.A. No. No. 1416-1418 of 2013) (C.A. No. No. 1421 of 2013)(C.A. No. No. 1415 of 2013)(C.A. No. No. 1414 of 2013)(C.A. No. No. 1413 of 2013)(C.A. No. No. 1405 of 2013)(C.A. No. No. 1409 of 2013)(C.A. No. No. 1410 of 2013) & (C.A. No. No. 1419 of 2013

C.I.T. & ANR. ETC. ETC.

..PETITIONERS

VERSUS

ENGINEERING ANALYSIS CENTRE OF
EXCELLANCE PVT. LTD. ETC. ETC.

..RESPONDENTS

OFFICE REPORT

The Review Petitions above-mentioned were filed on 07.09.2021 by Mr. Raj Bahadur Yadav, Advocate against the Judgment dated 02.03.2021 in C.A. No. No. 8733-8734 of 2018) (C.A. No. No. 10098-10102 of 2013)(C.A. No. No. 10114 of 2013)(C.A. No. No. 8957 of 2018) (C.A. No. No. 8950-8953 of 2018) (C.A. No. No. 10103 of 2013) (C.A. No. No. 10104 of 2013) (C.A. No. No. 10097 of 2013) (C.A. No. No. 4634 of 2014) (C.A. No. No. 2307-2308 of 2013) (C.A. No. No. 2304 of 2013) (C.A. No. No. 2305 of 2013) (C.A. No. No. 2306 of 2013) (C.A. No. No. 8976 of 2018) (C.A. No. No. 2006 of 2019)(C.A. No. No. 8959 of 2018)(C.A. No. No. 8962 of 2018) (C.A. No. No. 8958 of 2018)(C.A. No. No. 8966 of 2018) (C.A. No. No. 8973 of 2018)(C.A. No. No. 8963 f 2018)(C.A. No. No. 8965 of 2018)(C.A. No. No. 8974-8975 of 2018) (C.A. No. No. 4420 of 2012)(C.A. No. No. 1408 of 2013)(C.A. No. No. 1411 of 2013)(C.A. No. No. 1420 of 2013)(C.A. No. No. 1404 of 2013)(C.A. No. No. 4666-4667 of 2013) (C.A. No. No. 6764 of 2013)(C.A. No. No. 8977-8988 of 2018) (C.A. No. No. 4419 of 2012)(C.A. No. No. 8972 of 2018)(C.A. No. No. 8961 of 2018)(C.A. No. No. 8969 of 2018)(C.A. No. No. 8960 of 2018)(C.A. No. No. 8971 of 2018)(C.A. No. No. 8970 of 2018)(C.A. No. No. 8964 of 2018)(C.A. No. No. 8967 of 2018)(C.A. No. No. 8968 of 2018)(C.A. No. No. 1403 of 2013)(C.A. No. No. 1412 of 2013) (C.A. No. No. 1416-1418 of 2013) (C.A. No. No. 1421 of 2013)(C.A. No. No. 1415 of 2013)(C.A. No. No. 1414 of 2013)(C.A. No. No. 1413 of 2013)(C.A. No. No. 1405 of 2013)(C.A. No. No. 1409 of 2013) (C.A. No. No. 1410 of 2013) & (C.A. No. No. 1419 of 2013) which are within time and same is registered as Review Petition Nos. 1422-1497 of 2021.

It is submitted that Original paper books are weeded out after due preservation and counsel for the petitioner has provided the appeal paper books in 23 matters i.e. C.A. Nos. 8733-8734/2018,

8976/2018, 8977/2018, 8964/2018, 8962/2018, 8967/2018, 8960/2018, 8959/2018, 8966/2018, 8958/2018, 8973/2018, 8972/2018, 8969/2018, 8961/2018, 8963, 1403/2013, 1404/2013, 1413/2013, 1410/2013, 1414/2013, 6764/2013, 1412/2013 & 4634 of 2014 and for the rest of the appeal paper books, counsel has on 22.12.2021 filed application for exemption from filing appeal paper books in C.A. Nos. 10098-10102/2013, 10114/2013, 8957/2018, 8950-8953/2018, 10103/2013, 10104/2013, 10097/2013, 2307-2308/2013, 2304/2013, 2305/2013, 2306/2013, 2006/2019, 8974-8975/2018, 4420/2012. 1408/2013, 1411/2013, 1420/2013, 4667/2013, 4419/2012, 8971/2018, 8965/2018, 8968/2018, 1416-1418/2013, 1421/2013, 1415/2013, 1405/2013, 1409/2013 and 1419/2013 which is registered as I.A. No. 168581/2021 and copy of the same is placed with Review Petitions paper books.

The Review Petitions alongwith application are circulated before the Hon'ble Judge in Chambers with this office report.

Dated this the 24th day of December, 2021.

ASSISTANT REGISTRAR

Copy to:-Mr. Raj Bahahdur Yadav, Advocate,

ASSISTANT REGISTRAR